F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 08.05.2017

ORDER NO. 61 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 55/2017 for CESTAT Delhi** to the extent indicated below:-

On 12.05.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following Part-heard matter:

ST/1765/2011 SM C/53660/2014 SM

the hum

(A. Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/Dy.Registrar/Asstt.Registrar/Bar Association/CDR/SDRs/NoticeBoard/Website/Guard File/Office Copy.

Dy. Registrar